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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. S. Manjula Devi, ADVY
For KSR & CO
Chennai

for Respondents 1 to 9
S. Manjula

ORDER

Counsel for both the parties are present and they submitted that they are ready to make final submission in the CP along with the report of the valuer and prayed for time. At request time is enlarged. Put up on 05.09.2017 at 10.30 A.M.

—Sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—Sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)